NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/92/(IB)/2017

NAME OF THE PETITIONER(S)

: XIAN UPRISING TRADING CO.LTD

NAME OF THE RESPONDENT(S)

: RAYALASEEMA COMMODITIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B.R. SHANKARA LINGAM Counsel for Petitioner

ORDER

Counsel for the petitioner present. This case is wrongly listed today. Put up on the original date 05.07.2017 at 02.30 P.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)

PAM